

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.11.2020 (MONDAY)**

**COURT – III**

**10:20 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi-IRP

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Judgment**

<b>2.</b>	Comp. App. (AT) No. 39 of 2020	Akhil R Kothakota & Ors. Vs. Tierra Farm Assets Company Pvt. Ltd.	Aditya Verma	
-----------	--------------------------------	---	--------------	--

**10:30 AM**

**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Admission (Fresh Case)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 926 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd. & Ors.	Atul Sharma	Niharika Sharma
-----------	---------------------------------------	---	-------------	-----------------

**For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 307 of 2020	Committee of Creditors of EMCO Ltd. Vs. Mary Mody & Ors.	Sanjeev Kumar	Kumar Anurag Singh-R1 & R2
<b>5.</b>	Comp. App. (AT) No. 84 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.  <b>With</b>	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod-R1 to R4

6.	Comp. App. (AT) No. 85 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.  <b>With</b>	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
7.	Comp. App. (AT) No. 86 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
8.	Comp. App. (AT) No. 127 of 2020	Registrar of Companies, West Bengal Vs. Goouksheer Farm Fresh Pvt. Ltd.	Sumit Kumar Jaiswal	Soumya Dutta-R1 & R2 Sanjeev Jhunjhunwala-IRP
9.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh
10.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma
11.	Contempt Case (AT) No. 25 of 2020 in Comp. App (AT) (Ins) No. 279 of 2020	Madhu Khandelwal & Anr. Vs. Sartaj Ali & Ors.	Abhinav Choudhary	Vinod Chaurasia

#### For Hearing

12.	Comp. App. (AT) (Ins) No. 294-295 of 2020  <b>Part Heard</b>	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
13.	Comp. App. (AT) (Ins) No. 587 of 2020  <b>Part Heard</b>	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Ashly Cherian

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar